

PRINCIPAL DISTRICT COURT, MADURAI

CIRCULAR

A.No. 79/2020

Dated: 01.05.2020

Sub: Covid 19 – Arrangements for filing bail petitions through on line –
Timing for filing petitions – Directions issued – Reg.

Ref: This Court's official memorandum in A. No. 76/2020, dated
25.03.2020.

Due to the Nationwide lockdown, the Advocates are informed that arrangements have been made by the Principal District Court, Madurai as per the reference cited for filing petitions in case of emergency/extreme urgency through email.

It is further informed that the bail petitions should be filed between 10.00 a.m. to 03.00 p.m on working days. The bail petition filed before 03.00 p.m. will be scrutinized on the next day. The bail petition received after 03.00 pm will be taken up for filing on the next working day after 10.00 am.

Sd/- A.Nazeema Banu
Principal District Judge
Madurai